NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
TP 09/2016	For order	397/398	M. Leela & 4 Others Vs T.R. Mills Pv. Ltd., & 4 Others.
	TP	TP For order	TP For order 397/398

NO. & PHONE NUMBER

NAME (IN CAPITAL)

SL.

SIGNATURE

Respondent

2. R. VIDHVARHANKAR]

R. AKHOILKUMAR

(9894162442)

R. M. M. KUMAR

Rupordel N. S. D. M. KUMAR

Rupordel N. S. D. M. M. S. Rupordel N. S. D. M. M. S. Rupordel N. S. D. M. M. S. D. M. S. D.

Counsel for petitioner is present. Counsel for R-5,6 and 7 is present and counsel for R-3, 9 to 12 is also present.

Heard in part.

For continuation, list it on 16.02.2018.

MEMBER (T)

MEMBER (J)